

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC No.617/SO/2020

Date: 05.06.2020

CIRCULAR No.06 /2020

Sub: High Court for the State of Telangana – Letter dated 29/05/2020 received from the Addl. Director, FAC Director, Telangana State Judicial Academy, Secunderabad – Request to issue instructions to all the Judicial Officers in the State of Telangana to install official GIMS and to operate their official NIC e-mails - Instructions issued - Reg.

Ref: Letter ROC No.286/2020/TSJA-Sec'bad, dated 29/05/2020 received from the Addl. Director, FAC Director, Telangana State Judicial Academy, Secunderabad.

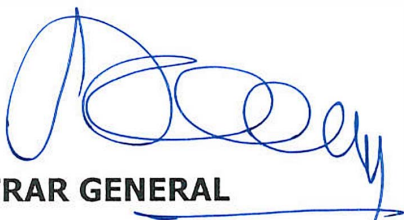
It is brought to the notice of the High Court that most of the Judicial Officers in the State of Telangana are not using their official GIMS (Government Instant Messaging System) and they are not operating their official NIC e-mail, thereby causing much inconvenience to the Telangana State Judicial Academy and to the Registry for easing communication with the Judicial Officers for official purposes.

The Hon'ble the Chief Justice has considered the matter and directed the Registry to issue necessary instructions to all the Judicial Officers working in the State of Telangana to install GIMS (Government Instant Messaging System) and to operate their official NIC e-mails, so as to ease communication with the Judicial Officers for official purposes.

In view of the above, all the Judicial Officers in the State of Telangana is hereby directed to install GIMS (Government Instant Messaging System) and to operate their official NIC e-mails, so as to ease communication with the Judicial Officers for official purposes.

All the Unit Heads in the States of Telangana are directed to follow the above instructions scrupulously and to communicate the same to all the Presiding Officers working in their Unit for compliance.

Acknowledge the receipt of the Circular.


REGISTRAR GENERAL
S.B. 2020

To

- 1) All the Unit Heads in the State of Telangana (with a request to circulate the same to all the Officers in your unit under your control).
- 2) All the Registrars, High Court for the State of Telangana (for information).
- 3) The Director, Telangana State Judicial Academy, Secunderabad.
- 4) All the Section Officers on Administrative side, High Court for the State of Telangana.